

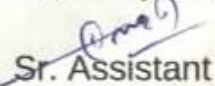
IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

**FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING
MODE BE TAKEN UP ON 18-05-2021**

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION			
Sl.N.	Case	Name of Party	Fix for
1	Bail No-82/2021	Smt. Suman Devi Vs State	Hearing
2	Bail No-83/2021	Bittu Vs State	Hearing
V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE			
3	Crl. Apl-31/2020	Shaurabh Puri Vs Sushma	Argument
4	Crl. Apl-16/2021	Vijendra Chaudhary Vs State	Argument
5	Civil Appeal-31/2019	Vimla Vs Rajendra	Argument
6	Civil Appeal-33/2019	Deepak Vs State	Argument
7	SCCR-04/2020	Pradeep Vs Yogesh	Argument
8	SCCR-05/2020	Sharan Kumar Vs Yogesh	Argument
9	SCCR-06/2020	Govind Vs Arya Samaj	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court


Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal